Simplification of online application for recruitment

†1637. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that according to new directions of University Grants Commission, scanned copies of various unnecessary documents are demanded in the name of achievements in writing, etc. for appointment to post of assistant professors and associated professors due to which there is a feeling of resentment among candidates;
- (b) whether Government proposes to simplify the online application procedure for recruitment on the said posts; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) The Universities are autonomous bodies created either under the Central Act or State Act. The onus of appointment and promotion of Assistant Professors, Associate Professors and Professors in these universities lies with them. However, these Universities are required to follow the procedure and processes as mandated in the University Grants Commission (UGC) (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education), Regulations, 2010 where, *inter alia*, Academic Performance Indicators (API) were introduced. API scores are mandatory qualifying benchmarks and submission of documentary evidence to that effect is required to avail appropriate scores for Career Advancement Scheme and for direct recruitment of teachers and other academic staff in Universities and Colleges.

The Central Government reviews the APIs as notified by the UGC from time to time. A recent such review of APIs by the Central Government has led to the notification of the 4th Amendment to the UGC (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education), Regulations, 2016 on 11th July, 2016.

There is no proposal under consideration of the Government to further review and simplify the processes and procedure being adopted for recruitment to various teaching posts.

[†] Original notice of the question was received in Hindi.